



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 31/10/2022

SRI. JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1.	803108	717263	INTERNATIONAL TRADE MARKS BUREAU	EMBIOTIC LABORATORIES LIMITED Vs SUN PHARMACEUTICAL INDUSTRIES LIMITED			PHYSICAL
2.	1184078	719716	THE GLOBE TRADING COMPANY & FATEHCHAND C. SHAH & CO	KUTUGULLA MAHABOOB ALI KHAN Vs MOHANLAL HARGOVINDDAS			VIRTUAL
3.	1183706	717070	ASHOK KUMAR J.DAGA & DEPENNING & DEPENNING	BHARATHRAJ MEHTA Vs S.SIVANESAN & CO			PHYSICAL
4.	994452	226751	W.S KANE & CO & P.K ARORA	IBRAHIM M/S NAYAAB PORFUMES Vs BRIJ KHADI GRAM UDYOG SAMITI			PHYSICAL
5	1382640	716381	HOLLA ASSOCIATES & TRADE MARK REGISTRATION SERVICES	SURESH SUBBA POOJARI Vs SUKH SAGAR GROUP OF COMPANIES			PHYSICAL

6	1382633	716380	HOLLA ASSOCIATES & TRADE MARK REGISTRATION SERVICES	SURESH SUBBA POOJARI Vs SUKH SAGAR GROUP OF COMPANIES			PHYSICAL
7	1382649	716382	HOLLA ASSOCIATES & TRADE MARK REGISTRATION SERVICES	SURESH SUBBA POOJARI Vs SUKH SAGAR GROUP OF COMPANIES			PHYSICAL
8	1097009	718835	G.V.S JAGANNADHA RAO	A. DURAIRAJ Vs USHODAYA ENTERPRISES LIMITED			PHYSICAL
9	1224686	718831	HOLLA ASSOCIATES & KAYSER AND COMPANY	PRAKASH BALRAM NICHANI Vs DEGUSTIBUS HOTELS PVT LIMITED			PHYSICAL
10	1113541	713079	HARIKRISHNA S HOLLA & R.K.DEWAN & CO	MRS. MEENAKSHI MALLIKARJUN KUMAR Vs HEM CORPORATION			PHYSICAL
11	1214587	718022	G.RAMJI & P.C.N RAGHUPATHY	L.VENKATASUBRA MANIAN Vs BALU S SRI VIDHYA NILAYAM			PHYSICAL
12	1085928	255352	R.V.R ASSOCIATES & SEN – OBEROI	TRICONS Vs SANOFI – AVENTIS			PHYSICAL
13	1399573	250225	HARIKRISHNA S HOLLA & SRI KIRTHI AND CO	SOBHA MENON Vs JAFFER ALI			PHYSICAL
14	1036812	719373	R.SATHISH KUMAR & V.A. ASSOCIATES	APEX LABORATORIES PVT LIMITED Vs LUPIN LIMITED			PHYSICAL

15	1035348	717261	RNA IP ATTORNEYS & FACTUM LAW	DR. REDDY'S LABORATORIES LIMITED Vs SUN PHARMACEUTICAL INDUSTRIES LIMITED			PHYSICAL
16	1300659	208679	GENERAL REGISTRATION & PUTHRAN & ASSOCIATES	NOVER ED & LTD Vs M.B SOLUTIONS PVT LTD			PHYSICAL
17	1399550	250223	HARIKRISHNA S HOLLA & SRI KIRTHI AND CO	SOBHA MENON Vs JAFFER ALI			PHYSICAL
18	841168	718227	L.R. SWAMI CO & DEPENNING & DEPENNING	CH.DHANUMJAYA RAO Vs NOVATECH COMMUNICATION S			PHYSICAL
19	1404107	718216	MOHAN ASSOCIATES	TTK HEALTHCARE LTD Vs ARISTO PHARMACEUTICAL S PVT LTD			PHYSICAL
20	1087911	718184	DEEPAK TRIVEDI	M.ASSAINAR Vs EL BAIK FOOD SYSTEMS COMPANY S.A			PHYSICAL
21	1213317	718820	P.C.N RAGHUPATHY & G.S.RIJHWANI & CO	PREMIER DISTILLERIES PVT.LTD Vs DEEJAY DISTELLERIES			PHYSICAL
22	1278583	718581	INTERNATIONA L TRADE MARKS BUREAU & V.G.PARULKAR	EMBIOTIC LABORATORIES PVT.LTD Vs CIPLA LIMITED			PHYSICAL

23	1398112	718822	R.HARIKRISHNA N & INDIA LAW SERVICES	ANOOP.N Vs LUPIN LIMITED			PHYSICAL
24	1344622	718823	DEVI.N & INDIA LAW SERVICES	BIOGENICCS PHARMACEUTICAL S Vs LUPIN LIMITED			PHYSICAL
25	1396387	719294	INDUS LAW & DELHI REGISTRATION SERVICE	VIMAL CHORDIA Vs VEDRAM & SONS			PHYSICAL
26	1396387	719084	INDUS LAW & Y.J. TRIVEDI & CO	VIMAL CHORDIA Vs RECKITT BENCKISER HEALTHCARE INDIA LIMITED			PHYSICAL
27	1383825	718964	GUDWILL & GOODWILL & M.P. MIRCHANDANI & CO	SHIJU GEORGE Vs ANCHOR ELECTRONIC & ELECTRICALS PVT.LTD			PHYSICAL
28	1387789	718902	HARIKRISHNA S HOLLA & DEPENNING AND DEPENNING	VINAYA S RAI Vs RECKITT BENCKISER (INDIA) PVT LTD			PHYSICAL
29	1371613	718901	V.BALAKRISHN AN & RAHUL CHAUDHRY & PARTNERS & DEPENNING & DEPENNING	H.S.VISHWANATH Vs RECKITT BENCKISER N.V. DED			PHYSICAL
30	1096535	718828	THE GLOBE TRADING COMPANY & TRADESAFE	SARAIWALA AGRO REGINERIES PRIVATE LTD Vs CHOICE LABORATORIES			PHYSICAL

31	1382043	719148	GUDWILL & GOODWILL & MOHAN ASSOCIATES	OUSHADHA CHANDRIKA AYURVEDIC RESEARCH CENTRE Vs WIPRO CHANDRIKA LIMITED			PHYSICAL
32	1226660	717648	HARIKRISHNA S HOLLA & ANAND AND ANAND	ASHCHEM AGROTECH PVT LTD Vs METROPOL INDIA (P) LTD			PHYSICAL
33	1226660	717487	HARIKRISHNA S HOLLA & THAKUR & CO	ASHCHEM AGROTECH PVT LTD Vs INDUS HOME PRODUCTS			PHYSICAL
34	1466925	725332	BSF LEGAL & A.V.NATHAN ASSOCIATES	H.SHYAM SINGH Vs SINGH MEHANDI INDUSTRIES			PHYSICAL
35	803106	260201	INTERNATIONA L TRADE MARKS BUREAU	EMBIOTIC LABORATORIES LIMITED Vs SUN PHARMACEUTICAL INDUSTRIES LIMITED			PHYSICAL
36	803107	260202	INTERNATIONA L TRADE MARKS BUREAU	EMBIOTIC LABORATORIES LIMITED Vs SUN PHARMACEUTICAL INDUSTRIES LIMITED			PHYSICAL
37.	819427	718197	DEPENNING & DEPENNING & MADAMSER & CO	PREETHI KITCHEN APPLIANCES PRIVATE LIMITED Vs SHREE SHANKESHWAR UTENSILS & APPLIANCES (P) LTD			PHYSICAL

37	1070064	713978	MOHAN ASSOCIATES & BANSAL & BANSAL	LIFE STYLE INTERNATIONAL PVT. LTD Vs TEE CEE HOSIERY PVT LTD			VIRTUAL
38	1032131	208803	C.VENKATASUB RAMANIAM & SUNRISE TRADE MARK CO	BHAWARLAL JAIN Vs MYSO CABLES PVT LTD			VIRTUAL